



**ANNEXURE A**  
**DETAILS OF SECURITY INTEREST**

The land parcels admeasuring 58.78 acres of land situated at Aniyabaranallur village of Thoothukudi Taluk, Tamil Nadu, mortgaged in favour of the Financial Creditor by way of a Memorandum of Deposit of Title Deeds dated 29.09.2014 registered as document number 4342/ 2014 in the office of the sub-registrar at Pudukottai, executed by Nellai Realtors Private Limited along with other mortgagors. The details of land parcels are as follows:

<b>Sr. No.</b>	<b>Village</b>	<b>Survey No.</b>	<b>Extent (In Acres)</b>
1.	Aniyabaranallur Village, Tuticorin, Tamil Nadu	1073/2A	0.15
		1073/2B	1.57
		1074/1A	0.22
		1074/1B	1.16
		1080/2	0.72
		1049	0.42
		1073/1B	0.78
		1309/1	0.86
		1089	2.07
		1337	0.77
		1281/1	0.87
		1287	1.01
		1282	2.22
		1288/1	0.53
		1284	1.89
1043	3.92		
1050/2	1.02		

Sr. No.	Village	Survey No.	Extent (In Acres)
		1166	2.08
		1237/1	0.695
		1238	1.2
		1411/2	2.1
		1408/2	1.79
		1144/2	1.32
		1144/3	1.82
		1415/1	1.94
		1433/2	1.9
		1433/3	0.44
		1138/2	1.91
		1438 & 1439	0.67
		1094	0.7
		1095	1.14
		1299/1	0.48
		1299/2	0.95
		1090/2	1
		1108/1	1.82
		1102/1	0.53
		1102/3	0.27
		1293/1	0.27
		1290/1	1.93
		1035	1.68
		1093/3	0.62
		1133	1.25

<b>Sr. No.</b>	<b>Village</b>	<b>Survey No.</b>	<b>Extent (In Acres)</b>
		1132	1.04
		1114	0.605
		1139	1.94
		1112	0.76
		1158	3.74
	<b>TOTAL</b>		<b>58.77</b>

**Note: -**

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.